

ITEM NO.63+28

COURT NO.16

SECTION IX

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Petition(s) for Special Leave to Appeal (C) No(s). 20844/2022

(Arising out of impugned final judgment and order dated 14-10-2022 in WPL No. 18022/2021 passed by the High Court Of Judicature At Bombay)

YASH DEVELOPERS

Petitioner(s)

VERSUS

HARIHAR KRUPA CO OPERATIVE HOUSING SOCIETY LTD. &amp; ORS.Respondent(s)

([ TO BE TAKEN UP AT 02.00 P.M. ]

IA No. 38570/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 99053/2023 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 174840/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 77431/2023 - EXEMPTION FROM FILING O.T.

IA No. 93802/2023 - INTERVENTION/IMPLEADMENT

IA No. 70981/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 179128/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

ITEM NO.28

CONMT.PET.(C) No. 217/2024 in SLP(C) No. 20844/2022

YASH DEVELOPERS

Petitioner(s)

VERSUS

VALSA NAIR-SINGH & ORS.  
(FOR ADMISSION )

Respondent(s)

Date : 03-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. C.U. Singh, Adv.  
Mr. Vikas Mehta, AOR  
Mr. Prakash Shah, Adv.

Mr. Ranbir Singh, Adv.  
 Mr. Abhik Chimni, Adv.  
 Ms. Rupali Samuel, Adv.  
 Mr. Kartik, Adv.

For Respondent(s) Mr. Huzefa A. Ahamed, Sr. Adv.  
 Mr. Zulfikar Ali, Adv.  
 Ms. Jaya, Adv.  
 Mr. M. Yogesh Kanna, AOR  
 Ms. Monica Saini, Adv.  
 Mr. Amit Agnihotri, Adv.  
 Ms. Priyanka Michael, Adv.  
 Ms. Priya Misra, Adv.  
 Ms. Lebina Baby, Adv.

Mr. Vinay Navare, Sr. Adv.  
 Ms. Anshula Vijay Kumar Grover, AOR  
 Ms. Rucha Deshpande, Adv.  
 Mr. Rajeev Maheshwaranand Roy, AOR  
 Mr. Nilesh Kumar, Adv.

Mr. Aaditya Aniruddha Pande, AOR  
 Ms. Rukmini Bobde, Adv.  
 Mr. Siddharth Dharmadhikari, Adv.  
 Mr. Bharat Bagla, Adv.  
 Mr. Sourav Singh, Adv.  
 Mr. Aditya Krishna, Adv.  
 Ms. Preet S. Phanse, Adv.  
 Mr. Adarsh Dubey, Adv.  
 Ms. Soumya Priyadarshinee, Adv.  
 Mr. Ankit Ambasta, Adv.  
 Mr. Amit Srivastava, Adv.  
 Mr. Amlaan Kumar, Adv.

Mr. P. N. Puri, AOR  
 Mr. C A Sunderam, Sr. Adv.  
 Mr. Dama Seshadri Naidu, Adv.  
 Mr. Aman Vachher, Adv.  
 Mr. Saket Sikri, Adv.  
 Mr. Dhiraj, Adv.  
 Mr. Ashutosh Dubey, Adv.  
 Mr. Anshu Vachher, Adv.  
 Ms. Abhiti Vachher, Adv.  
 Mr. Akshat Vachher, Adv.  
 Mr. Amit Kumar, Adv.  
 Ms. Smriti Puri, Adv.

Mr. Sunil Kumar Verma, AOR

Mr. Aniruddha Joshi, Adv.

**Mr. Shashibhushan P. Adgaonkar, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**List on 07.05.2024 at 2PM.**

**Interim order to continue in the meanwhile.**

**(INDU MARWAH)  
AR-CUM-PS**

**(NIDHI WASON)  
COURT MASTER (NSH)**